

**MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.7/AM19
(HELD ON 05.06.2018)
UNDER THE CHAIRMANSHIP OF
SHRI S.B.S. REDDY, ADDL. DGFT**

Meeting No. 7/87-NC-7/2018 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 05.06.2018, under the Chairmanship of Shri S.B.S. Reddy, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 2) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 3) Shri Nand Lal, Consultant, DIPP
- 4) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-34	M/s OFR Telecom Pvt. Ltd.	HQ F. No. 01/87/050/00322/AM17/DES-VII	Status: Approved
NC No.:7/AM19 Dated: 05.06.2018	Adv. Lic. No. and Date 0510399205 dated 25.07.2016	RA F. No. 05/24/040/00172/AM17	

Subject: Request of OFR Telecom Pvt. Ltd., Mumbai for fixation of adhoc norms in respect of Advance Authorization No. 0510399205 dated 25.07.2016

Decision: Based on the technical comments furnished by DIPP vide their communication No. 7/32/2018-TSW dated 29.05.2018 Committee decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
FPR ROD FOR OPTICAL FIBRE CABLE (CONTINING E GLASS 80+2%. Dia 0.4 TO 5 MM)	1 Kg	E GLASS (ROVING/YARN)	0.86 Kg
RA may take consequential action as per Policy / Procedures.			


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Case No. A-35	M/s Ahimsa Industries Ltd	HQ F. No. 01/87/171/0007/AM19/DES-VII	Status: Approved
NC No.:7/AM19 Dated: 05.06.2018	Adv. Lic. No. and Date 0810136403 dated 02.11.2015	RA F. No. 03/95/040/00461/AM16	

Subject: Fixation of adhoc norms in respect of Advance Authorization No. 0810136403 dated 02.11.2015

Decision: The committee considered the case as per agenda and decided to approve Adhoc Norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLYETHYLENE TEREPHTHALATE (PET) PREFORMS	230 MT	REL PET RESIN POLYETHYLENE TEREPHTHALATE	230 MT
RA may take consequential action as per Policy / Procedures.			

Online Cases

1	Case No.: 130/15/87-ALC1/2016	Party Name: EASTMAN RECLAMATIONS	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00523/AM17/	RLA File :30/24/040/00026/AM15/	Lic.No/Date:3010103090 13.08.2014	
	Decision : The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by Ministry of Environment and Forest along with a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported/used tyres in Advance Authorizations and Restricted Import Licenses for the last three years.			

2	Case No.: 20/20/87-ALC1/2015	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00264/AM16/	RLA File :34/24/040/00158/AM16/	Lic.No/Date:3410041497 09.09.2015	
	Decision: The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.			

3	Case No.: 21/20/87-ALC1/2015	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00265/AM16/	RLA File :34/24/040/00159/AM16/	Lic.No/Date:3410041498 09.09.2015	
	Decision: The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.			


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4	Case No.:3/7/87-ALC1/2018	Party Name: BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00082/AM19/	RLA File :03/94/040/00459/AM16/	Lic.No/Date:0310798840 11.09.2015	
Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.				

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Case No.:24/20/87-ALC1/2015	Party Name: PIDILITE INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved														
HQ File :01/87/050/00268/AM16/	RLA File :03/95/040/00634/AM14/	Lic.No/Date:0310798998 22.09.2015															
Decision : Taking clue from Department of C&P C OM No.46011/65/2005-PCII dated 20.10.2010, the committee decided to approve following adhoc norms:																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">(PIDICRYL 75 CS) POLYMERIC AQUAS DISPERSION OF BUTYL ACRYLATE ,STYRENE ,2 ETHYL HEXYL ACRYLATE STABILISED BY EMULSIFIER OF SOLIDS CONTENT 50+/-1%</td><td rowspan="4">85000 K.G</td><td>BUTYL ACRYLATE</td><td>12665 K.G</td></tr><tr><td>STYRENE</td><td>19720 K.G</td></tr><tr><td>2 ETHYL HEXYL ACRYLATE</td><td>6290 K.G</td></tr><tr><td></td><td></td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	(PIDICRYL 75 CS) POLYMERIC AQUAS DISPERSION OF BUTYL ACRYLATE ,STYRENE ,2 ETHYL HEXYL ACRYLATE STABILISED BY EMULSIFIER OF SOLIDS CONTENT 50+/-1%	85000 K.G	BUTYL ACRYLATE	12665 K.G	STYRENE	19720 K.G	2 ETHYL HEXYL ACRYLATE	6290 K.G		
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
(PIDICRYL 75 CS) POLYMERIC AQUAS DISPERSION OF BUTYL ACRYLATE ,STYRENE ,2 ETHYL HEXYL ACRYLATE STABILISED BY EMULSIFIER OF SOLIDS CONTENT 50+/-1%	85000 K.G	BUTYL ACRYLATE	12665 K.G														
		STYRENE	19720 K.G														
		2 ETHYL HEXYL ACRYLATE	6290 K.G														
RA may take consequential action as per Policy / Procedures.																	

6	Case No.:26/14/87-ALC1/2016	Party Name: AG DERCO BELTING (INDIA) PVT. LTD.,	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00359/AM17/	RLA File :05/23/040/00262/AM16/	Lic.No/Date:0510395845 08.10.2015	
Decision: The Committee considered the case as per agenda and decided to call from the firm net weight of Import Item No.1 and 5 in export item and net weight of fabric and specific GSM.				

7	Case No.:26/21/87-ALC1/2015	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00308/AM16/	RLA File :56/24/040/00023/AM16/	Lic.No/Date:5610004738 06.11.2015	
Decision: The Committee considered the case as per agenda and decided to refer the matter to Technical Expert (Consultant -DNM).				

8	Case No.:5/2/87-ALC1/2016	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
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HQ File :01/87/050/00007/AM17/	RLA File :03/95/040/00263/AM16/	Lic.No/Date:0310803206 10.03.2016	
Decision: The Committee considered the case as per agenda and noted that firm has not replied to the DL issued to them. Therefore Committee decided final reminder may be sent to the firm in this regard.			

Case No.:6/2/87-ALC1/2016	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
HQ File :01/87/050/00008/AM17/	RLA File :03/95/040/00334/AM16/	Lic.No/Date:0310803234 11.03.2016	
Decision: The Committee considered the case as per agenda and noted that firm has not replied to the DL issued to them. Therefore Committee decided final reminder may be sent to the firm in this regard.			

Case No.:56/8/87-ALC1/2016

Party Name: SURAT METALLICS LTD.

Meet No/Date:7/87-ALC1/2018
05.06.2018

Status: Approved

HQ File :01/87/050/00168/AM17/

RLA File :52/24/040/00005/AM17/

Lic.No/Date:5210041865
21.04.2016

Decision: Taking cue from SION H 134, the committee decided to approve following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LACQUER COATED ALUMINIUM METALIZED POLYESTER FILM	1 K.G	PET CHIPS	1.25 Kg
		ALUMINIUM WIRE 99.99%	0.026 Kg
		Melamine Resin	0.200 Kg
		Modified Epoxy Resin	0.200 Kg
		Relevant dyestuff	0.030 Kg
		INDUCTION / EVAPORATION BOAT	0.007 Numbers
		MIBK (Solvent)	0.500 Liter
RA may take consequential action as per Policy / Procedures.			

Case No.:63/3/87-ALC1/2017	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
HQ File :01/87/050/00264/AM18/	RLA File :26/24/040/00005/AM17/	Lic.No/Date:2610012755 13.05.2016	
11	Decision: The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.		


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e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.

12	Case No.:48/8/87-ALC1/2016	Party Name: MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00160/AM17/	RLA File :05/24/040/00106/AM17/	Lic.No/Date:0510398745 08.06.2016	
Decision: The Committee considered the case as per agenda and noted that firm has not replied to the DL issued to them. Therefore Committee decided final reminder may be sent to the firm in this regard.				

13	Case No.:52/13/87-ALC1/2016	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00327/AM17/	RLA File :56/24/040/00055/AM16/	Lic.No/Date:5610004947 11.07.2016	
Decision: The Committee considered the case as per agenda and noted that firm has not replied to the DL issued to them on 09.03.2017. Therefore Committee decided final reminder may be sent to the firm in this regard.				

14	Case No.:53/13/87-ALC1/2016	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00328/AM17/	RLA File :56/24/040/00005/AM17/	Lic.No/Date:5610004953 21.07.2016	
Decision: The Committee considered the case as per agenda and decided to refer the matter to Technical Expert (Consultant 2).				

15	Case No.:55/13/87-ALC1/2016	Party Name: MPD INDUSTRIES PVT. LTD.,	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00330/AM17/	RLA File :56/24/040/00016/AM17/	Lic.No/Date:5610004952 21.07.2016	
Decision: The Committee considered the case as per agenda and decided to refer the matter to Technical Expert (Consultant-DNM).				

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Case No.:42/14/87-ALC1/2016	Party Name: SHRIRAM AXIAL PRIVATE LIMITED	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Approved								
HQ File :01/87/050/00375/AM17/	RLA File :13/24/040/00014/AM17/	Lic.No/Date:1310048324 03.08.2016									
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms on the condition that this approval only for this authorisation. (No repeat Authorisations shall be issued based on this decision.)											
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>PROTHERM 4303 GRAY 165</td><td>48 MT.</td><td>KANEKA CPVC RESIN</td><td>41.040 MT</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	PROTHERM 4303 GRAY 165	48 MT.	KANEKA CPVC RESIN	41.040 MT
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
PROTHERM 4303 GRAY 165	48 MT.	KANEKA CPVC RESIN	41.040 MT								


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PIPE GRADE		GRADE H-829	
		THERMOLITE 31 SUPER	1.008 M.T
		TITANIUM DIOXIDE RCF-5	1.752 M.T
		IMPACT MODIFIER B22	1.382 M.T
		IMPACT MODIFIER M-511	1.382 M.T
RA may take consequential action as per Policy / Procedures.			

Case No.:19/14/87-ALC1/2016	Party Name: PIDILITE INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00352/AM17/	RLA File :03/95/040/00118/AM14/	Lic.No/Date:0310807196 18.08.2016	

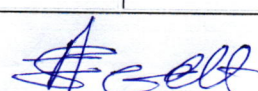
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms on the condition that this approval only for this authorisation. (No repeat Authorisations shall be issued based on this decision).

17	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	POLYMERIC AQUAS DISPERSION OF BUTYL ACRYLATE, STYRENE, 2 ETHYL HEXYL ACRYLATE STABILISED BY EMULSIFIER OF SOLIDS CONTENT 50+/-1% [PIDICRYL 75 CS]	50000 Kg	BUTYL ACRYLATE	7450 Kg
			STYRENE	11600 Kg
			2 ETHYL HEXYL ACRYLATE	3700 Kg
RA may take consequential action as per Policy / Procedures.				

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Case No.: 60/15/87-ALC1/2016	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Approved														
HQ File :01/87/050/00453/AM17/	RLA File :03/94/040/00514/AM17/	Lic.No/Date:0310808235 03.10.2016															
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms on the basis of earlier decision taken in the Norms Committee Meeting No. 33/87 Dated 14.11.2013 :-																	
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td rowspan="2">EXPOL PH 322 Polyester Polyol</td><td rowspan="2">1 Kg</td><td>Diethylene Glycol</td><td>0.645 Kg</td></tr><tr><td>Phthalic Anhydride</td><td>0.445 Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	EXPOL PH 322 Polyester Polyol	1 Kg	Diethylene Glycol	0.645 Kg	Phthalic Anhydride	0.445 Kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
EXPOL PH 322 Polyester Polyol	1 Kg	Diethylene Glycol	0.645 Kg														
		Phthalic Anhydride	0.445 Kg														
RA may take consequential action as per Policy / Procedures.																	

Case No.: 31/7/87-ALC1/2018	Party Name: BLS POLYMERS LTD.	Meet No/Date: 7/87-ALC1/2018 05.06.2018	Status: Deferred
HQ File :01/87/050/00110/AM19/	RLA File :05/23/040/00313/AM17/	Lic.No/Date: 0510400127 18.10.2016	


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Decision: The Committee considered the case as per agenda and decided to defer the case.

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Case No.:69/15/87-ALC1/2016	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00462/AM17/	RLA File :03/95/040/00577/AM17/	Lic.No/Date:0310808617 21.10.2016	
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-			
EXPORT ITEM	QTY	IMPORT ITEM	QTY (recommended for 1 Kg of export product)
SILICON COATED POLYESTER FILM (RELEASE LINERS) (100 MICRON + / - 10%) 70000 KGS 499800 SQM	1 Kg	POLYESTER FILM (100 MICRON + / - 10%)	1.04 Kg/Kg content in export item.
		SILICONE POLYMER	0.0090 Kg
		CATALYST FOR SILICONE	0.0006 Kg
		CROSS LINKER FOR SILICONE	0.00108 Kg
RA may take consequential action as per Policy / Procedures.			

21	Case No.: 18/15/87-ALC1/2016	Party Name: INJECTOPLAST PVT.LTD	Meet No/Date: 7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00411/AM17/	RLA File :06/24/040/00023/AM17/	Lic.No/Date: 0610038477 26.10.2016	
Decision: The Committee considered the case as per agenda and decided to defer the matter.				

22	Case No.: 46/15/87-ALC1/2016	Party Name: TAG CHEMICALS INDIA PVT LTD,	Meet No/Date: 7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00439/AM17/	RLA File :53/24/040/00019/AM17/	Lic.No/Date: 5310019235 27.10.2016	
Decision: The Committee considered the case as per agenda and decided to defer the matter.				

23	Case No.:67/15/87-ALC1/2016	Party Name: GUARNIFLON INDIA PVT.LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved				
	HQ File :01/87/050/00460/AM17/	RLA File :03/94/040/00653/AM17/	Lic.No/Date:0310808853 28.10.2016					
Decision : The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-								
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr></table>					EXPORT ITEM	QTY	IMPORT ITEM	QTY
EXPORT ITEM	QTY	IMPORT ITEM	QTY					


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Poly Tetra Fluoro Ethylene (PTFE) Glass Filled Products: Extruded Rods 39169090, Extruded Tubes 39172990, Skived or Molded Sheets/Tapes/Films/Rolls 39209999, Molded Billets 39172990	10000 Kg	Poly Tetra Fluoro Ethylene (PTFE) Glass Filled Powder Raw Material	10200 Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:90/15/87-ALC1/2016	Party Name: SASA RUBBERS PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
HQ File :01/87/050/00483/AM17/	RLA File :24/24/040/00022/AM17/	Lic.No/Date:2410042089 29.11.2016	
Decision: The Committee considered the case as per agenda and decided to call from the firm the (i) No objection Certificate issued by Ministry of Environment and (ii) what type of rubber scrap is being imported?			

Case No.:122/15/87-ALC1/2016	Party Name: MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
HQ File :01/87/050/00515/AM17/	RLA File :05/24/040/00407/AM17/	Lic.No/Date:0510400511 29.11.2016	
Decision: The Committee considered the case as per agenda and noted that firm has not replied to the DL issued to them . Therefore Committee decided final reminder may be sent to the firm in this regard.			

Case No.:92/15/87-ALC1/2016	Party Name: DSM INDIA PVT. LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00485/AM17/	RLA File :31/83/040/00194/AM16/	Lic.No/Date:3110066494 21.12.2016	
Decision: Based on the examination of the case of firm by Technical Expert (Consultant-1) (S.K) in file no. 01/87/050/00485/AM17, the Committee decided to approve following ad-hoc norms:-			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. ARNITE TV4 240 (20% GLASS FIBER REINFORCED PBT COMPUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.78780 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.20200 Kg
2. AKULON K224-HG5 25% GLASS FIBER REINFORCED FLAME RETARDANT PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.7158 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.2525 Kg


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		DSM PA HS FF HEAT STABILIZER	0.0034 Kg
3. ARNITE T06 202 UNFILLED POLYBUTYLENE TEREPHTHALATE PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	1.0100 Kg
4. ARNITE TV4 261 (30% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.5575 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.3030 Kg
		SAYTEX 8010 BROMINATED FLAME RETARDANT	0.1141 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.0333 Kg
5. ARNITE TV4 230 (15% GLASS FIBER REINFORCED PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.8450 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.1515 Kg
RA may take consequential action as per Policy / Procedures.			

Case No.: 93/15/87-ALC1/2016	Party Name: DSM INDIA PVT. LTD	Meet No/Date: 7/87-ALC1/2018 05.06.2018	Status: Approved												
HQ File :01/87/050/00486/AM17/	RLA File :31/83/040/00196/AM16/	Lic.No/Date: 3110066495 21.12.2016													
Decision: Based on the examination of the case of firm by Technical Expert (Consultant { S.K.}) in file no. 01/87/050/00486/AM17, the Committee decided to approve following ad-hoc norms:-															
27	<table border="1"> <thead> <tr> <th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr> </thead> <tbody> <tr> <td rowspan="3">AKULON K222 KGV4 BLACK 20% GLASS FIBER REINFORCED, FLAME RETARDANT, PA6 (NYLON 6) COMPOUND</td><td rowspan="3">1 Kg</td><td>NYLON 6 CHIPS / GRANUALES BASE POLYMER</td><td>0.650 Kg</td></tr> <tr> <td>GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL</td><td>0.202 Kg</td></tr> <tr> <td>MELAMINE CYNURATE FLAME RETARDANT</td><td>0.120 Kg</td></tr> </tbody> </table>	EXPORT ITEM	QTY	IMPORT ITEM	QTY	AKULON K222 KGV4 BLACK 20% GLASS FIBER REINFORCED, FLAME RETARDANT, PA6 (NYLON 6) COMPOUND	1 Kg	NYLON 6 CHIPS / GRANUALES BASE POLYMER	0.650 Kg	GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.202 Kg	MELAMINE CYNURATE FLAME RETARDANT	0.120 Kg	RA may take consequential action as per Policy / Procedures.	
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
AKULON K222 KGV4 BLACK 20% GLASS FIBER REINFORCED, FLAME RETARDANT, PA6 (NYLON 6) COMPOUND	1 Kg	NYLON 6 CHIPS / GRANUALES BASE POLYMER	0.650 Kg												
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.202 Kg												
		MELAMINE CYNURATE FLAME RETARDANT	0.120 Kg												

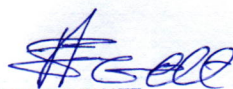
28	Case No.: 18/16/87-ALC1/2016	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date: 7/87-ALC1/2018 05.06.2018	Status: Deferred
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HQ File :01/87/050/00545/AM17/	RLA File :03/94/040/00869/AM17/	Lic.No/Date:0310810103 23.12.2016	
Decision: The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.			
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

Case No.:95/15/87-ALC1/2016	Party Name: DSM INDIA PVT. LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00488/AM17/	RLA File :31/83/040/00074/AM17/	Lic.No/Date:3110066510 26.12.2016	
Decision: Based on the examination of the case of firm by Technical Expert (Consultant {S.K.}) in file no. 01/87/050/00488/AM17, the Committee decided to approve following ad-hoc norms:-			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. AKULON K-FKMOV5 (UNFILLED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.62782 Kg
		MELAMINE CYNURATE (MCA-01) FLAME RETARDANT	0.37390 Kg
		MASTERBATCH COLOURANT	0.00515 Kg
2. AKULON K225-KS (UNFILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.62782 Kg
		MELAMINE CYNURATE (MCA-01) FLAME RETARDANT	0.37390 Kg
		MASTERBATCH COLOURANT	0.00515 Kg
3. AKULON K224- HG5 (25% GLASS FIBER MINERAL FILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.71580 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.25250 Kg
		MASTERBATCH COLOURANT	0.00545 Kg
		DSM PA HS FF HEAT STABILIZER	0.00343 Kg



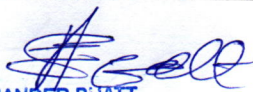
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4. AKULON K224-HG3 (15% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND)	1 KG	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.83325 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.15150 Kg
		MASTERBATCH COLOURANT	0.01020 Kg
5. ARNITE T06 202 (UNFILLED PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	1.01000 Kg
6. ARNITE TV6 241 SN (20% GLASS FIBER REINFORCED FLAME RETARDANT (NON BLOOMING) PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.63326 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.20200 Kg
		MASTERBATCH COLOURANT	0.01010 Kg
		SAYTEX 8010 BROMINATED FLAME RETARDANT	0.08688 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.06511 Kg
7. AKULON S 223-G6 30% glass fibre reinforced PA66 (Nylon 66) compound.	1 Kg	NYLON 66 CHIPS / GRANULES BASE POLYMER	0.69145 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
		MASTERBATCH COLOURANT	0.2040 Kg
8. ARNITE TV4 261 (30% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.53190 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
		SAYTEX 8010 BROMINATED FLAME RETARDANT	0.11400 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.03350 Kg
9. ARNITE T06 200D (UNFILLED PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	1.01000Kg
10. ARNITE TV4 240 (20% GLASS FIBER REINFORCED PBT	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.78780 Kg
		GLASS FIBER CHOPPED	0.20200 Kg


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COMPUND)		STRANDS REINFORCING MATERIAL	
		MASTERBATCH COLOURANT	0.01716 Kg
11. ARNITE TV4 230 (15% GLASS FIBER REINFORCED PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.8450 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.1515 Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:91/15/87-ALC1/2016	Party Name: DSM INDIA PVT. LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00484/AM17/	RLA File :31/83/040/00168/AM16/	Lic.No/Date:3110066517 27.12.2016	
Decision: Based on the examination of the case of firm by Technical Expert (Consultant {S.K.}) in file no. 01/87/050/00484/AM17, the Committee decided to approve following ad-hoc norms:-			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. AKULON K-FKMV5 (UNFILLED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.62782 Kg
		MELAMINE CYNURATE (MCA-01) FLAME RETARDANT	0.37390 Kg
		MASTERBATCH COLOURANT	0.00515 Kg
2. AKULON K225-KS (UNFILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.62782 Kg
		MELAMINE CYNURATE (MCA-01) FLAME RETARDANT	0.37390 Kg
		MASTERBATCH COLOURANT	0.00515 Kg
3. AKULON K224- HG5 (25% GLASS FIBER MINERAL FILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.71579 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.25250 Kg
		MASTERBATCH COLOURANT	0.00545 Kg
		DSM PA HS FF HEAT STABILIZER	0.00343 Kg
4. AKULON K224-HG6	1 KG	NYLON 6 CHIPS /	0.68100 Kg


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(30% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND)		GRANULES BASE POLYMER	
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
		KBR BASED PA HS FF HEAT STABILIZER	0.00280 Kg
5. ARNITE T06 202 (UNFILLED PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	1.01000 Kg
6. ARNITE TV6 241 SN (20% GLASS FIBER REINFORCED FLAME RETARDANT (NON BLOOMING) PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.63326 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.20200 Kg
		MASTERBATCH COLOURANT	0.01010 Kg
		SAYTEX 8010 BROMINATED FLAME RETARDANT	0.08688 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.06511 Kg
7. AKULON S223-G6 (30% GLASS FIBER REINFORCED PA 66 (NYLON 66) COMPOUND)	1 KG	NYLON 66 CHIPS / GRANULES BASE POLYMER	0.69145 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
		MASTERBATCH COLOURANT	0.02040 Kg
RA may take consequential action as per Policy / Procedures.			

31	Case No.:54/16/87-ALC1/2016	Party Name: ASTRA CORPORATION	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00581/AM17/	RLA File :22/24/040/00064/AM16/	Lic.No/Date:2210015623 29.12.2016	
Decision: The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by Ministry of Environment and Forest along with a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported rubber tubes scrap in Advance Authorizations and Restricted Import Licenses for the last three years.				

32	Case No.:55/16/87-ALC1/2016	Party Name: ASTRA CORPORATION	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00582/AM17/	RLA File :22/24/040/00065/AM16/	Lic.No/Date:2210015624 29.12.2016	
Decision: The Committee considered the case as per agenda and decided to call from the firm the No objection				

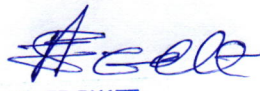

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Certificate issued by Ministry of Environment and Forest alongwith a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported rubber tubes scrap in Advance Authorizations and Restricted Import Licenses for the last three years.

Case No.:94/15/87-ALC1/2016	Party Name: DSM INDIA PVT. LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00487/AM17/	RLA File :31/83/040/00067/AM17/	Lic.No/Date:3110066534 04.01.2017	

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {S.K.}) in file no. 01/87/050/00487/AM17, the Committee decided to approve following ad-hoc norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. ARNITE TV4 260 S KN.01.74 (THERMOPLASTIC POLYESTER / POLYBUTYLENE TEREPHALATE).	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.50190 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
		SLFR-2 DECABROMODIPHENYL ETHANE	0.06600 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.06370 Kg
		Sactolith HDS	0.01100 Kg
2. ARNITE TV4 261 SF F6.04.84 (THERMOPLASTIC POLYESTER / POLYBUTYLENE TEREPHALATE)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.51500 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
		Saytex PBT 621 FLAME RETARDANT	0.11000 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.07210 Kg
		Sactolith HDS	0.0113 Kg
3. ARNITE TV4 260 S TN.00.19 (THERMOPLASTIC POLYESTER / POLYBUTYLENE TEREPHALATE)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.49900 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
		SLFR-2 DECABROMODIPHENYL ETHANE	0.06600 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.06370 Kg
		Sactolith HDS	0.01100 Kg
4. ARNITE TV4 261 SF TN.00.19 (THERMOPLASTIC	1 KG	PBT CHIPS /GRANULES BASE POLYMER	0.51100 Kg
		GLASS FIBER CHOPPED	0.30300 Kg


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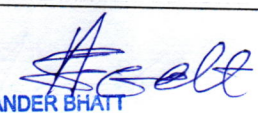
POLYESTER / POLYBUTYLENE TEREPHALATE)		STRANDS REINFORCING MATERIAL	
		Saytex PBT 621 FLAME RETARDANT (Brominated)	0.11400 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.07210 Kg
		Sactolith HDS	0.0113 Kg
RA may take consequential action as per Policy / Procedures.			

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Case No.:44/16/87-ALC1/2016	Party Name: DSM INDIA PVT. LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved																
HQ File :01/87/050/00571/AM17/	RLA File :31/83/040/00142/AM17/	Lic.No/Date:3110066564 27.01.2017																	
Decision: Based on the examination of the case of firm by Technical Expert (Consultant { S.K.}) in file no. 01/87/050/00571/AM17, the Committee decided to approve following ad-hoc norms:-																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">ARNITE TZ 6280(20% GLASS FIBER REINFORCED MICRO SPHERE BASED PBT COMPOUND)</td><td rowspan="3">1 Kg</td><td>PBT CHIPS / GRANULES BASE POLYMER</td><td>0.579 Kg</td></tr><tr><td>GLASS FIBER CHOPPED STRANDS REINF. AGENT</td><td>0.2020 Kg</td></tr><tr><td>MASTERBATCH COLORANT</td><td>0.0204 Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	ARNITE TZ 6280(20% GLASS FIBER REINFORCED MICRO SPHERE BASED PBT COMPOUND)	1 Kg	PBT CHIPS / GRANULES BASE POLYMER	0.579 Kg	GLASS FIBER CHOPPED STRANDS REINF. AGENT	0.2020 Kg	MASTERBATCH COLORANT	0.0204 Kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																
ARNITE TZ 6280(20% GLASS FIBER REINFORCED MICRO SPHERE BASED PBT COMPOUND)	1 Kg	PBT CHIPS / GRANULES BASE POLYMER	0.579 Kg																
		GLASS FIBER CHOPPED STRANDS REINF. AGENT	0.2020 Kg																
		MASTERBATCH COLORANT	0.0204 Kg																
RA may take consequential action as per Policy / Procedures.																			

Case No.: 56/16/87-ALC1/2016	Party Name: SASA RUBBERS PRIVATE LIMITED	Meet No/Date: 7/87- ALC1/2018 05.06.2018	Status: Deferred
HQ File :01/87/050/00583/AM17/	RLA File :24/24/040/00030/AM17/	Lic.No/Date: 2410042143 08.02.2017	
Decision: The Committee considered the case as per agenda and decided to call from the firm the (i) No objection Certificate issued by Ministry of Environment and Forest along with a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported rubber scrap in Advance Authorizations and Restricted Import Licenses for the last three years. (ii) Specifications of rubber scrap to be imported.			

Case No.: 50/1/87-ALC1/2017	Party Name: SNR RECLAMATIONS PVT.LTD;	Meet No/Date: 7/87- ALC1/2018 05.06.2018	Status: Deferred
HQ File :01/87/050/00050/AM18/	RLA File :30/24/040/00038/AM17/	Lic.No/Date: 3010103946 09.02.2017	
Decision: The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by Ministry of Environment and Forest along with a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported rubber tubes scrap in Advance Authorizations and Restricted Import Licenses for the last three years.			


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37	Case No.: 1/16/87-ALC1/2016	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00528/AM17/	RLA File :03/95/040/00222/AM17/	Lic.No/Date:0310811458 27.02.2017	
Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.				

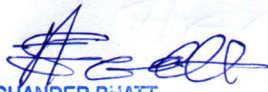
38	Case No.: 70/2/87-ALC1/2017	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00127/AM18/	RLA File :03/95/040/00044/AM17/	Lic.No/Date:0310811461 27.02.2017	
Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.				

39	Case No.: 127/2/87-ALC1/2017	Party Name: EASTMAN RECLAMATIONS	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00184/AM18/	RLA File :30/24/040/00047/AM16/	Lic.No/Date:3010103973 07.03.2017	
Decision: The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by Ministry of Environment and Forest along with a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported rubber tubes scrap in Advance Authorizations and Restricted Import Licenses for the last three years.				

40	Case No.: 129/2/87-ALC1/2017	Party Name: EASTMAN RECLAMATIONS	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00186/AM18/	RLA File :30/24/040/00035/AM17/	Lic.No/Date:3010103974 07.03.2017	
Decision: The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by Ministry of Environment and Forest along with a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported butyl tubes scrap in Advance Authorizations and Restricted Import Licenses for the last three years.				

41	Case No.: 63/16/87-ALC1/2016	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00590/AM17/	RLA File :03/95/040/00717/AM17/	Lic.No/Date:0310811804 14.03.2017	
Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.				

42	Case No.: 128/2/87-ALC1/2017	Party Name: KOHINOOR	Meet No/Date:7/87-	Status:
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	RECLAMATIONS	ALC1/2018 05.06.2018	Deferred
HQ File :01/87/050/00185/AM18/	RLA File :30/24/040/00011/AM17/	Lic.No/Date:3010103981 14.03.2017	
Decision: The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by Ministry of Environment and Forest along with a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported used tyres in Advance Authorizations and Restricted Import Licenses for the last three years.			

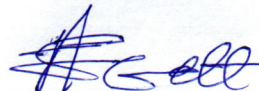
43	Case No.:59/1/87-ALC1/2017	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00592/AM17/	RLA File :03/95/040/00968/AM17/	Lic.No/Date:0310811936 20.03.2017	
Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.				

44	Case No.:61/1/87-ALC1/2017	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00594/AM17/	RLA File :03/95/040/00559/AM17/	Lic.No/Date:0310812089 25.03.2017	
Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.				

45	Case No.:101/2/87-ALC1/2017	Party Name: TINNA RUBBER AND INFRASTRUCTURE LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00158/AM18/	RLA File :05/24/040/00661/AM17/	Lic.No/Date:0510402111 31.03.2017	
Decision: The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by Ministry of Environment and Forest along with a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported tyre scrap in Advance Authorizations and Restricted Import Licenses for the last three years.				

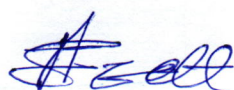
46	Case No.:97/2/87-ALC1/2017	Party Name: JINDAL POLY FILMS LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00154/AM18/	RLA File :05/23/040/00639/AM17/	Lic.No/Date:0510402231 17.04.2017	
Decision : The committee considered the case as per agenda and decided to refer the matter to Technical Expert (Consultant 1-SK)				

47	Case No.:20/3/87-ALC1/2017	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
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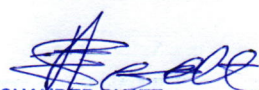
HQ File :01/87/050/00221/AM18/	RLA File :03/94/040/00028/AM18/	Lic.No/Date:0310812679 24.04.2017	
Decision: The committee considered the case as per agenda and decided to approve Adhoc Norms as under:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
POLY (OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN	168000 Kg	TRI ETHYLENE GLYCOL MONO BUTYL ETHER	113568 Kg
		ETHYLENE OXIDE	30660 Kg
RA may take consequential action as per Policy / Procedures.			

Case No.: 135/2/87-ALC1/2017	Party Name: DSM INDIA PVT. LTD	Meet No/Date: 7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00192/AM18/	RLA File :31/83/040/00017/AM18/	Lic.No/Date:3110066755 22.05.2017	
Decision: Based on the examination of the case of firm by Technical Expert (Consultant {S.K.}) in file no. 01/87/050/00192/AM18, the Committee decided to approve following ad-hoc norms:-			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. ARNITE T06 202 (UNFILLED PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	1.01 Kg
2. ARNITE T08 200 Natural UNFILLED Polybutylene Terephthalate (PBT) Compound	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	1.01 Kg
3. ARNITE TV4 230 (15% GLASS FIBER REINFORCED PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.845 kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.1515 kg
4. ARNITE TV4 261 (30% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 KG	PBT CHIPS /GRANULES BASE POLYMER	0.5571 kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.303 kg
		SAYTEX 8010 BROMINATED FLAME RETARDANT	0.114 kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.03350 kg


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5. ARNITE TV6 241 SN (20% GLASS FIBER REINFORCED FLAME RETARDANT (NON BLOOMING) PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.63326 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.20200 kg
		MASTERBATCH COLOURANT	0.01010 kg
		SAYTEX 8010 BROMINATED FLAME RETARDANT	0.08688 kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.06511 kg
6. ARNITE TO6 200 (UNFILLED PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	1.00900 Kg
RA may take consequential action as per Policy / Procedures.			

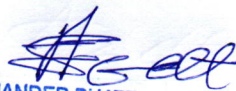
Case No.:136/2/87-ALC1/2017		Party Name: DSM INDIA PVT. LTD	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00193/AM18/		RLA File :31/83/040/00019/AM18/	Lic.No/Date:3110066754 22.05.2017	
Decision: Based on the examination of the case of firm by Technical Expert (Consultant {S.K.}) in file no. 01/87/050/00193/AM18, the Committee decided to approve following ad-hoc norms:-				
EXPORT ITEM	QTY	IMPORT ITEM	QTY	49
1. AKULON K-FKMV5 (UNFILLED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.62782 Kg	
		MELAMINE CYNURATE (MCA-01) FLAME RETARDANT	0.37390 Kg	
		MASTERBATCH COLOURANT	0.00515 Kg	
2. AKULON GA-XLG6 (30% GLASS FIBER MINERAL FILLED POLYAMIDE (NYLON) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.55800 Kg	
		Novamid - Nylon 6I/60 Chips X-21 F07 BASE POLYMER	0.10100 Kg	
		ECS03T-275H/R REINFORCING MATERIAL	0.30300 Kg	
		MASTER BATCH N 54/1044 COLOURANT	0.02000 Kg	
		KBr based PolyAd PA HS FF HEAT STABILIZER	0.00500 kg	


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3. AKULON K224- HG5 (25% GLASS FIBER MINERAL FILLED PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.71580 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.25250 Kg
		MASTERBATCH COLOURANT	0.00545 Kg
		KBR BASED PA HS FF HEAT STABILIZER	0.00343 Kg
4. AKULON K224-HG6 (30% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND)	1 KG	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.68100 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
		KBR BASED PA HS FF HEAT STABILIZER	0.00280 Kg
5. AKULON K225-KS (UNIFILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.62782 Kg
		MELAMINE CYNURATE (MCA-01) FLAME RETARDANT	0.37390 Kg
		MASTERBATCH COLOURANT	0.00515 Kg
RA may take consequential action as per Policy / Procedures.			

50	Case No.:55/1/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00055/AM18/	RLA File :03/95/040/01015/AM17/	Lic.No/Date:0310813631 29.05.2017	
Decision: The Committee considered the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

51	Case No.:94/2/87-ALC1/2017	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Approved
	HQ File :01/87/050/00151/AM18/	RLA File :03/95/040/00226/AM18/	Lic.No/Date:0310814057 19.06.2017	
	Decision: As per the written comments furnished by the DIPP vide their letter No. 7/22/2017-TSW dated 14.06.2018, the Committee approved following adhoc norms:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY Recommended (Kg)
	Other Specialty	300,000 kg	1. NATURAL RUBBER	0.16 kg


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relevant Natural Rubber / Synthetic Rubber Based Compounded Sheets.	2. RECLAIM RUBBER	0.16 kg
	3. NITRILE RUBBER NBR	0.25 kg
	4. CARBON BLACK	0.105 kg
	5. ANTIOXIDANT	0.018 kg
	6. ACCELERATORS	0.013 kg
	7. RETARDERS	0.011 kg
	8. SILICA FILLER Ppt.	0.0125 kg
	9. PLASTICIZER EASTMAN	0.045 kg
	10. ZINC OXIDE ACTIVE C-30	0.015 kg
Note: 1. There should be a value cap on Antioxidant/Retarder/Accelerators under heading "Rubber Chemical" as per General Note 8 of the Handbook of Procedures Vol.- II. RA may take consequential action as per Policy / Procedures.		

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Case No.: 34/7/87-ALC1/2018	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00113/AM19/	RLA File :09/24/040/00161/AM18/	Lic.No/Date:0910065243 06.07.2017	
Decision: The committee considered the case as per agenda and decided to approve Adhoc Norms as under:			
EXPORT ITEM SELF ADHESIVE FILM BOPP WHITE (130 GSM +/- 10%)	QTY 600000 Sq. Meter	IMPORT ITEM BOPP FILM-60 MICRONS +/- 10%- WHITE- VARIOUS WIDTHS	QTY 624000 Sq. Meter
		RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10%- VARIOUS COLOURS- VARIOUS WIDTHS	624000 Sq. Meter
		ADHESIVE (55% Solid+/-10%) (Water Based)/ACRYLIC EMULSION	25200 Kg
		RA may take consequential action as per Policy / Procedures.	

53	Case No.:35/7/87-ALC1/2018	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
	HQ File :01/87/050/00114/AM19/	RLA File :09/24/040/00162/AM18/	Lic.No/Date:0910065244 06.07.2017	
	Decision: The committee considered the case as per agenda and decided to approve Adhoc Norms as under:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY


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SELF ADHESIVE FILM BOPP SILVER METALIZED (125 GSM +/- 10%)	600000 Sq. Meter	BOPP FILM-50 MICRONS +/- 10%- SILVER METALIZED- VARIOUS WIDTHS	624000 Sq. Meter
		RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10%- VARIOUS COLOURS- VARIOUS WIDTHS	624000 Sq. Meter
		ADHESIVE (55% Solid+/-10%) (Water Based)/ACRYLIC EMULSION	25200 Kg
RA may take consequential action as per Policy / Procedures.			

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Case No.:36/7/87-ALC1/2018	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved																
HQ File :01/87/050/00115/AM19/	RLA File :09/24/040/00163/AM18/	Lic.No/Date:0910065245 06.07.2017																	
Decision: The committee considered the case as per agenda and decided to approve Adhoc Norms as under:																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">SELF ADHESIVE FILM BOPP CLEAR/ TRANSPARENT (125 GSM +/- 10%)</td><td rowspan="3">200000 Sq. Meter</td><td>BOPP FILM-50 MICRONS +/- 10%- CLEAR/TRANSPARE NT - VARIOUS WIDTHS</td><td>208000 Sq. Meter</td></tr><tr><td>RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10%- VARIOUS COLOURS- VARIOUS WIDTHS</td><td>208000 Sq. Meter</td></tr><tr><td>ADHESIVE (55% Solid+/-10%) (Water Based)/ACRYLIC EMULSION</td><td>8400 Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	SELF ADHESIVE FILM BOPP CLEAR/ TRANSPARENT (125 GSM +/- 10%)	200000 Sq. Meter	BOPP FILM-50 MICRONS +/- 10%- CLEAR/TRANSPARE NT - VARIOUS WIDTHS	208000 Sq. Meter	RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10%- VARIOUS COLOURS- VARIOUS WIDTHS	208000 Sq. Meter	ADHESIVE (55% Solid+/-10%) (Water Based)/ACRYLIC EMULSION	8400 Kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																
SELF ADHESIVE FILM BOPP CLEAR/ TRANSPARENT (125 GSM +/- 10%)	200000 Sq. Meter	BOPP FILM-50 MICRONS +/- 10%- CLEAR/TRANSPARE NT - VARIOUS WIDTHS	208000 Sq. Meter																
		RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10%- VARIOUS COLOURS- VARIOUS WIDTHS	208000 Sq. Meter																
		ADHESIVE (55% Solid+/-10%) (Water Based)/ACRYLIC EMULSION	8400 Kg																
RA may take consequential action as per Policy / Procedures.																			

55	Case No.:34/9/87-ALC1/2017	Party Name: ARCHROMA INDIA PRIVATE LIMITED	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00475/AM18/	RLA File :03/94/040/00489/AM18/	Lic.No/Date:0310815682 12.09.2017	
	Decision: The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.			


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56	Case No.:35/9/87-ALC1/2017	Party Name: ARCHROMA INDIA PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00476/AM18/	RLA File :03/94/040/00495/AM18/	Lic.No/Date:0310815735 13.09.2017	
Decision: The Committee observed that firm has not replied to DL issued to them and decided that a final reminder may be issued to the firm by post.				

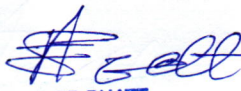
57

Case No.:25/9/87-ALC1/2017	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Approved																
HQ File :01/87/050/00466/AM18/	RLA File :03/94/040/00304/AM18/	Lic.No/Date:0310816262 10.10.2017																	
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms on the basis of earlier decision taken in the Norms Committee Meeting No. 09/87 Dated 31.01.2018 :-																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">EXAMOL OTDA 401 Polyether Polyol</td><td rowspan="3">1 Kg</td><td>Propylene Oxide</td><td>0.7710 Kg</td></tr><tr><td>Ortho-Toluenediamine</td><td>0.1974 Kg</td></tr><tr><td>Triethanolamine</td><td>0.0846 Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	EXAMOL OTDA 401 Polyether Polyol	1 Kg	Propylene Oxide	0.7710 Kg	Ortho-Toluenediamine	0.1974 Kg	Triethanolamine	0.0846 Kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																
EXAMOL OTDA 401 Polyether Polyol	1 Kg	Propylene Oxide	0.7710 Kg																
		Ortho-Toluenediamine	0.1974 Kg																
		Triethanolamine	0.0846 Kg																
RA may take consequential action as per Policy / Procedures.																			

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Case No.:36/9/87-ALC1/2017	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Approved																
HQ File :01/87/050/00477/AM18/	RLA File :03/94/040/00498/AM18/	Lic.No/Date:0310816264 10.10.2017																	
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms on the basis of earlier decision taken in the Norms Committee Meeting No. 09/87 Dated 31.01.2018 :-																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">EXAMOL OTDA 401 Polyether Polyol</td><td rowspan="3">1 Kg</td><td>Propylene Oxide</td><td>0.7710 Kg</td></tr><tr><td>Ortho-Toluenediamine</td><td>0.1974 Kg</td></tr><tr><td>Triethanolamine</td><td>0.0846 Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	EXAMOL OTDA 401 Polyether Polyol	1 Kg	Propylene Oxide	0.7710 Kg	Ortho-Toluenediamine	0.1974 Kg	Triethanolamine	0.0846 Kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																
EXAMOL OTDA 401 Polyether Polyol	1 Kg	Propylene Oxide	0.7710 Kg																
		Ortho-Toluenediamine	0.1974 Kg																
		Triethanolamine	0.0846 Kg																
RA may take consequential action as per Policy / Procedures.																			

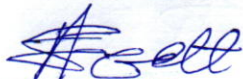
59	Case No.:37/7/87-ALC1/2018	Party Name: PORUS LABORATORIES PVT LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00116/AM19/	RLA File :09/24/040/00340/AM18/	Lic.No/Date:0910065549 12.10.2017	
Decision: The Committee considered the case as per agenda and decided to refer the matter to Technical Expert (Consultant 2).				


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Case No.:21/6/87-ALC1/2017	Party Name: DSM INDIA PVT. LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00407/AM18/	RLA File :31/83/040/00084/AM18/	Lic.No/Date:3110066892 17.10.2017	

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {S.K.}) in file no. 01/87/050/00407/AM18, the Committee decided to approve following ad-hoc norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. AKULON K-FKMV5/C/KN.00.73.\76510 (UNFILLED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS/ GRANULES BASE POLYMER	0.62900 Kg
		MELAMINE CYNURATE (MCA-01) FLAME RETARDANT	0.09000 Kg
		CALCIUM STEARATE MOULD RELEASE AGENT	0.00600 Kg
		THANOX ANTIOXIDANT	0.00100 Kg
		HF ADD COPOLYMER ADDITIVE	0.02400 Kg
2. AKULON K225-KS\BK25019\76510 (UNFILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS/ GRANULES BASE POLYMER	0.83860 Kg
		MELAMINE CYNURATE (MCA-01) FLAME RETARDANT	0.12350 Kg
		MASTER BATCH N 54/14 COLOURANT	0.02000 Kg
		THANOX ANTIOXIDANT	0.00500 Kg
3. AKULON K224-HG5\BK00001\76510 (25% GLASS FIBER MINERAL FILLED PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS/ GRANULES BASE POLYMER	0.73000 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.25000 Kg
		MASTER BATCH PE 48/93 COLOURANT	0.00500 Kg
		PA HS FF HEAT STABILIZER	0.00300 Kg
4. ARNITE TV6241\T5.03.10.\86H1F (20% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS / GRANULES BASE POLYMER	0.68200 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
		LLDPE MG PIGMENT	0.01100 Kg
5. ARNITE TO6200D\S2.06.22.\76510 (UNFILLED PBT COMPOUND)	1 Kg	PBT CHIPS / GRANULES BASE POLYMER	1.01000 Kg


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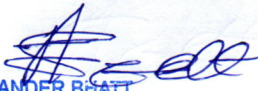
6. ARNITE TV4660SN99.99.99.\76510 (30% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS / GRANULES BASE POLYMER	0.36000 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.03000 Kg
		RA may take consequential action as per Policy / Procedures.	

Case No.:41/9/87-ALC1/2017	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
HQ File :01/87/050/00482/AM18/	RLA File :03/94/040/00565/AM18/	Lic.No/Date:0310816451 24.10.2017	
Decision: The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.			
61 a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

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Case No.:45/9/87-ALC1/2017	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Approved																		
HQ File :01/87/050/00486/AM18/	RLA File :03/95/040/00577/AM18/	Lic.No/Date:0310816444 24.10.2017																			
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-																					
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY (recommended for 1 Kg of export product)</th></tr><tr><td rowspan="4">SILICON COATED POLYESTER FILM (RELEASE LINERS) (100 MICRON + / - 10%) 70000 KGS 499800 SQM</td><td rowspan="4">1 Kg</td><td>POLYESTER FILM (100 MICRON + / - 10%)</td><td>1.04 Kg/kg content in the export product.</td></tr><tr><td>SILICONE POLYMER</td><td>0.0090 Kg</td></tr><tr><td>CATALYST FOR SILICONE</td><td>0.0006 Kg</td></tr><tr><td>CROSS LINKER FOR SILICONE</td><td>0.00108 Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY (recommended for 1 Kg of export product)	SILICON COATED POLYESTER FILM (RELEASE LINERS) (100 MICRON + / - 10%) 70000 KGS 499800 SQM	1 Kg	POLYESTER FILM (100 MICRON + / - 10%)	1.04 Kg/kg content in the export product.	SILICONE POLYMER	0.0090 Kg	CATALYST FOR SILICONE	0.0006 Kg	CROSS LINKER FOR SILICONE	0.00108 Kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY (recommended for 1 Kg of export product)																		
SILICON COATED POLYESTER FILM (RELEASE LINERS) (100 MICRON + / - 10%) 70000 KGS 499800 SQM	1 Kg	POLYESTER FILM (100 MICRON + / - 10%)	1.04 Kg/kg content in the export product.																		
		SILICONE POLYMER	0.0090 Kg																		
		CATALYST FOR SILICONE	0.0006 Kg																		
		CROSS LINKER FOR SILICONE	0.00108 Kg																		
RA may take consequential action as per Policy / Procedures.																					

63	Case No.:16/8/87-ALC1/2017	Party Name: RELIANCE	Meet No/Date:7/87-	Status:
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	INDUSTRIES LTD.	ALC1/2018 05.06.2018	Deferred
HQ File :01/87/050/00434/AM18/	RLA File :03/95/040/00354/AM18/	Lic.No/Date:0310816624 30.10.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.			

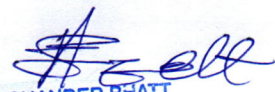
64	Case No.:13/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00431/AM18/	RLA File :03/95/040/00441/AM18/	Lic.No/Date:0310816957 10.11.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

65	Case No.:10/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00428/AM18/	RLA File :03/95/040/00440/AM18/	Lic.No/Date:0310817008 13.11.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

66	Case No.:11/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00429/AM18/	RLA File :03/95/040/00308/AM18/	Lic.No/Date:0310816997 13.11.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

67	Case No.:14/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00432/AM18/	RLA File :03/95/040/00391/AM18/	Lic.No/Date:0310817001 13.11.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

68	Case No.:15/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00433/AM18/	RLA File :03/95/040/00349/AM18/	Lic.No/Date:0310816998 13.11.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm.				


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Therefore committee decided to defer the case.

69	Case No.:19/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00437/AM18/	RLA File :03/95/040/00408/AM18/	Lic.No/Date:0310817002 13.11.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

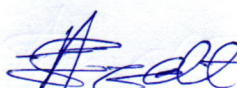
70	Case No.:23/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00441/AM18/	RLA File :03/95/040/00312/AM18/	Lic.No/Date:0310817153 20.11.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

71	Case No.:17/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00435/AM18/	RLA File :03/95/040/00551/AM18/	Lic.No/Date:0310817320 27.11.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

72	Case No.:18/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00436/AM18/	RLA File :03/95/040/00494/AM18/	Lic.No/Date:0310817321 27.11.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

73	Case No.:20/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00438/AM18/	RLA File :03/95/040/00518/AM18/	Lic.No/Date:0310817316 27.11.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

74	Case No.:22/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
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HQ File :01/87/050/00440/AM18/	RLA File :03/95/040/00517/AM18/	Lic.No/Date:0310817325 27.11.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.			

Case No.:21/8/87-ALC1/2017	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
75 HQ File :01/87/050/00439/AM18/	RLA File :03/95/040/00669/AM18/	Lic.No/Date:0310817434 30.11.2017	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.			

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Case No.:18/9/87-ALC1/2017	Party Name: DSM INDIA PVT. LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00459/AM18/	RLA File :31/83/040/00116/AM18/	Lic.No/Date:3110066929 05.12.2017	
Decision: Based on the examination of the case of firm by Technical Expert (Consultant {S.K.}) in file no. 01/87/050/00459/AM17, the Committee decided to approve following ad-hoc norms:-			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
ARNITE TZ 6280 (20% Glass Fiber Reinforced Micro Sphere Based PBT Compound)	1 Kg	PBT CHIPS/GRANULES BASE POLYMER	0.58 Kg
		GLASS FIBER CHOPPED STRANDS REINF.AGENT	0.202 Kg
		MICRO GLASS BEADS REINF.AGENT	0.0204 Kg
		MASTERBATCH COLORANT	0.021 Kg
RA may take consequential action as per Policy / Procedures.			

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Case No.:111/10/87-ALC1/2017	Party Name: DSM INDIA PVT. LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved												
HQ File :01/87/050/00601/AM18/	RLA File :31/83/040/00117/AM18/	Lic.No/Date:3110066934 14.12.2017													
Decision: Based on the examination of the case of firm by Technical Expert (Consultant {S.K.}) in file no. 01/87/050/00601/AM18, the Committee decided to approve following ad-hoc norms:-															
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">1. ARNITE TZ 6280 (20% Glass Fiber Reinforced Micro Sphere Based PBT Compound)</td><td rowspan="3">1 Kg</td><td>PBT CHIPS/GRANULES BASE POLYMER</td><td>0.5800 Kg</td></tr><tr><td>GLASS FIBER CHOPPED STRANDS REINF.AGENT</td><td>0.2020 Kg</td></tr><tr><td>MICRO GLASS BEADS REINF.AGENT</td><td>0.2040 Kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	1. ARNITE TZ 6280 (20% Glass Fiber Reinforced Micro Sphere Based PBT Compound)	1 Kg	PBT CHIPS/GRANULES BASE POLYMER	0.5800 Kg	GLASS FIBER CHOPPED STRANDS REINF.AGENT	0.2020 Kg	MICRO GLASS BEADS REINF.AGENT	0.2040 Kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
1. ARNITE TZ 6280 (20% Glass Fiber Reinforced Micro Sphere Based PBT Compound)	1 Kg	PBT CHIPS/GRANULES BASE POLYMER	0.5800 Kg												
		GLASS FIBER CHOPPED STRANDS REINF.AGENT	0.2020 Kg												
		MICRO GLASS BEADS REINF.AGENT	0.2040 Kg												


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		MASTERBATCH COLORANT	0.0210 Kg
2. AKULON GA-XLG6\BK25013\76510 (30% GLASS FIBER MINERAL FILLED POLYAMIDE (NYLON) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.55800 Kg
		Novamid - Nylon 6I/60 Chips BASE POLYMER	0.10100 Kg
		GLASS FIBER CHOPPED STRAND REINFORCING MATERIAL	0.30300 Kg
		MASTER BATCH N 54/1044 COLOURANT	0.02020 Kg
		KBr based PolyAd PA HS FF HEAT STABILIZER	0.00500 Kg
3. AKULON K224-HG5\BK00001\76510 (25% GLASS FIBER MINERAL FILLED PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.71580 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.25250 Kg
		MASTERBATCH COLOURANT	0.00545 Kg
		KBR BASED PolyAd PA HS FF HEAT STABILIZER	0.00343 Kg
4. AKULON K224-G6\GN45304\77812 (30% GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.65300 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
5. AKULON K225-KS\S1.05.20\76510 (UNIFILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.62782 Kg
		MELAMINE CYNURATE (MCA-01) FLAME RETARDANT	0.37390 Kg
		MASTERBATCH COLOURANT	0.00515 Kg
6. ARNITE TV6241SN\G2.04.83\76510 (20% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.66000 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.20200 Kg
		SAYTEX BT-93W	0.08500 Kg


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		BROMINATED FLAME RETARDANT	
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.06500 Kg
7. ARNITE TV6241SN\S0.07.20\76510 (20% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.63700 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.20200 Kg
		MASTERBATCH COLOURANT	0.03600 Kg
		SAYTEX 8010 BROMINATED FLAME RETARDANT	0.08500 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.05000 Kg
8. ARNITE TV6241SN\TN.00.19\ 76510 (20% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.63700 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.20200 Kg
		MASTERBATCH COLOURANT	0.03600 Kg
		SAYTEX 8010 BROMINATED FLAME RETARDANT	0.08500 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.05000 Kg
RA may take consequential action as per Policy / Procedures.			

78	Case No.:109/10/87-ALC1/2017	Party Name: EASTMAN RECLAMATIONS	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00599/AM18/	RLA File :30/24/040/00025/AM18/	Lic.No/Date:3010104199 29.12.2017	
	Decision : The Committee considered the case as per agenda and decided to call from the firm the No objection Certificate issued by Ministry of Environment and Forest alongwith a sheet in tabular form indicating the NOC granted by MOEF as well as utilization of imported used rubber tubes scrap in Advance Authorizations and Restricted Import Licenses for the last three years.			

79	Case No.:38/7/87-ALC1/2018	Party Name: SHRINATH FLEXI PACK PVT LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
	HQ File :01/87/050/00117/AM19/	RLA File :09/24/040/00474/AM18/	Lic.No/Date:0910065815 02.01.2018	
	Decision : The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-			


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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed or unprinted flexible packaging material of one layer (STRETCH FILM)	350000 kg	LLDPE GRANUELS	273000 kg
		LDPE GRANUELS	91875 kg
RA may take consequential action as per Policy / Procedures.			

Case No.: 39/7/87-ALC1/2018	Party Name: SHRINATH FLEXI PACK PVT LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00118/AM19/	RLA File :09/24/040/00475/AM18/	Lic.No/Date:0910065814 02.01.2018	
Decision : The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed or unprinted flexible packaging material of one layer (CLING FILM)	150000 kg	LLDPE GRANUELS	117000 kg
		LDPE GRANUELS	39375 kg
RA may take consequential action as per Policy / Procedures.			

Case No.: 40/7/87-ALC1/2018	Party Name: THERMO POLYMERS PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
HQ File :01/87/050/00119/AM19/	RLA File :09/24/040/00482/AM18/	Lic.No/Date:0910065843 05.01.2018	
Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information.			
a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

Case No.: 41/7/87-ALC1/2018	Party Name: PLASTO POLYMER	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00120/AM19/	RLA File :37/21/040/00005/AM18/	Lic.No/Date:3710002689 09.01.2018	
Decision : Taking clue from SION H 51, the committee decided to approve following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
BOPP Self Adhesive Tapes/Jumbo	150000 kg	BOPP Film	89100 kg


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Rolls (Net weight of BOPP in the export product is not less than 54%)	Butyl Acrylate	73590 kg
	Acrylic Acid	3750.00kg
	Copolymerizable Anionic Surfactant	6000.00kg
RA may take consequential action as per Policy / Procedures.		

83	Case No.: 39/1/87-ALC1/2018	Party Name: TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date: 7/87-ALC1/2018 05.06.2018	Status: Deferred.
	HQ File : 01/87/050/00039/AM19/	RLA File : 31/83/040/00145/AM18/	Lic.No/Date: 3110066970 30.01.2018	
Decision : The Committee considered the case as per agenda and decided to defer the case.				

84	Case No.: 19/7/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date: 7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File : 01/87/050/00098/AM19/	RLA File : 03/95/040/00966/AM18/	Lic.No/Date: 0310819010 08.02.2018	
Decision : The committee considered the case and decided to refer the matter to DIPP				

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Case No.: 20/7/87-ALC1/2018	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No/Date: 7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00099/AM19/	RLA File :03/95/040/00985/AM18/	Lic.No/Date: 0310819070 09.02.2018	
Decision : The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-			
EXPORT ITEM	QTY	IMPORT ITEM	QTY (recommended for 1 Kg of export product)
SILICON COATED POLYESTER FILM (RELEASE LINERS) (100 MICRON + / - 10%) 70000 KGS 499800 SQM	1Kg	POLYESTER FILM (100 MICRON + / - 10%)	1.04 Kg/kg content in export product.
		SILICONE POLYMER	0.0090 Kg
		CATALYST FOR SILICONE	0.0006 Kg
		CROSS LINKER FOR SILICONE	0.00108 Kg
RA may take consequential action as per Policy / Procedures.			


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86	Case No.: 4/7/87-ALC1/2018	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00083/AM19/	RLA File :03/94/040/00747/AM18/	Lic.No/Date:0310819146 14.02.2018	
	Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

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Case No.:17/7/87-ALC1/2018		Party Name: LION RUBBER INDUSTRIES PRIVATE LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved												
HQ File :01/87/050/00096/AM19/		RLA File :03/95/040/00950/AM18/	Lic.No/Date:0310819177 15.02.2018													
Decision : The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-																
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE. (RUBBER FENDERS) MADE BY RUBBER COMPOUND A GRADE</td><td>25.650 MT</td><td>Relevant Rubber Compound</td><td>27 MT</td></tr><tr><td>BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE. (RUBBER FENDERS) MADE BY RUBBER COMPOUND C GRADE.</td><td>51.300 MT</td><td>Relevant Rubber Compound</td><td>54 MT</td></tr></table>					EXPORT ITEM	QTY	IMPORT ITEM	QTY	BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE. (RUBBER FENDERS) MADE BY RUBBER COMPOUND A GRADE	25.650 MT	Relevant Rubber Compound	27 MT	BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE. (RUBBER FENDERS) MADE BY RUBBER COMPOUND C GRADE.	51.300 MT	Relevant Rubber Compound	54 MT
EXPORT ITEM	QTY	IMPORT ITEM	QTY													
BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE. (RUBBER FENDERS) MADE BY RUBBER COMPOUND A GRADE	25.650 MT	Relevant Rubber Compound	27 MT													
BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE. (RUBBER FENDERS) MADE BY RUBBER COMPOUND C GRADE.	51.300 MT	Relevant Rubber Compound	54 MT													
RA may take consequential action as per Policy / Procedures.																

88	Case No.: 40/1/87-ALC1/2018	Party Name: DSM INDIA PVT. LTD	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Approved
	HQ File :01/87/050/00040/AM19/	RLA File :31/83/040/00151/AM18/	Lic.No/Date:3110066985 16.02.2018	
	Decision: Based on the examination of the case of firm by Technical Expert (Consultant {S.K.}) in file no. 01/87/050/00040/AM19, the Committee decided to approve following ad-hoc norms:-			


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EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. AKULON K-FKMV5/C\BK28020\76510 (UNIFILLED FLAME RETARDANT PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.59700 Kg
		MELAMINE CYNURATE (MCA-01) FLAME RETARDANT	0.09800 Kg
		MASTERBATCH COLOURANT	0.03300 Kg
		HF ADD COPOLYMER ADDITIVE	0.02400 Kg
2. AKULON K222-KGMV14\KN.01.74 \76510 (GLASS FIBER MINERAL FILLED PA6 (NYLON 6) COMPOUND)	1 Kg	NYLON 6 CHIPS / GRANULES BASE POLYMER	0.66660 Kg
		GLASS FIBER CHOPPED STRAND REINFORCING MATERIAL	0.05050 Kg
		MELAMINE CYNURATE (MCA-01) FLAME RETARDANT	0.03590 Kg
3. ARNITE TV4240\99.99.99.\76510 (20% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.8080 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.2020 Kg
4. ARNITE TV4240\T5.03.10.\76510 (20% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.7860 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.2020 Kg
		LLDPE MG Polymer Additive	0.0110 kg
5. ARNITE TV4240\G1.04.83.D\76510 (20% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.7247 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.2020 Kg
		LLDPE MG Polymer Additive	0.0374 Kg
6. ARNITE TV4240 S\G2.04.84.D \76510 (20% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.5890 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.2020 Kg


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		LLDPE MG Polymer Additive	0.0385 kg
		SLFR-2 DECABROMODIPHENYL ETHANE	0.0770 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.0614 Kg
7. ARNITE TV4261\GY.47.03.7\76510 (30% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.67200 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
		LLDPE MG Polymer Additive	0.02200 Kg
		Sactolith HDS PIGMENT	0.00600 Kg
8. ARNITE TV4261SF\99.99.99.\76510 (30% GLASS FIBER REINFORCED FLAME RETARDANT PBT COMPOUND)	1 Kg	PBT CHIPS /GRANULES BASE POLYMER	0.54360 Kg
		GLASS FIBER CHOPPED STRANDS REINFORCING MATERIAL	0.30300 Kg
		SAYTEX PBT 621 FLAME RETARDANT (BROMINATED)	0.12120 Kg
		ANTIMONY TRIOXIDE FLAME RETARDANT	0.03920 Kg
RA may take consequential action as per Policy / Procedures.			

89	Case No.:6/7/87-ALC1/2018	Party Name: HUHTAMAKI PPL LIMITED	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00085/AM19/	RLA File :03/94/040/00960/AM18/	Lic.No/Date:0310819362 22.02.2018	
Decision: The Committee considered the case as per agenda and decided to call from the firm net weight of each import item in export.				

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Case No.:8/7/87-ALC1/2018	Party Name: GEEP INDUSTRIES (INDIA) PVT. LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved								
HQ File :01/87/050/00087/AM19/	RLA File :03/94/040/00989/AM18/	Lic.No/Date:0310819437 27.02.2018									
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-											
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY (recommended)</td></tr><tr><td>PRINTED/NON PRINTED PACKAGING</td><td>327272.700</td><td>PVC SHRINK FILM</td><td>343637 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY (recommended)	PRINTED/NON PRINTED PACKAGING	327272.700	PVC SHRINK FILM	343637 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY (recommended)								
PRINTED/NON PRINTED PACKAGING	327272.700	PVC SHRINK FILM	343637 kg								


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MATERIAL PACKAGING MATERIAL OF PVC	Kg		
RA may take consequential action as per Policy / Procedures.			

91	Case No.:10/7/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00089/AM19/	RLA File :03/95/040/00863/AM18/	Lic.No/Date:0310819438 27.02.2018	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

92	Case No.:11/7/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00090/AM19/	RLA File :03/95/040/00874/AM18/	Lic.No/Date:0310819429 27.02.2018	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

93	Case No.:16/7/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00095/AM19/	RLA File :03/95/040/00944/AM18/	Lic.No/Date:0310819436 27.02.2018	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

94	Case No.:7/7/87-ALC1/2018	Party Name: ASAWA INSULATION PVT. LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00086/AM19/	RLA File :03/94/040/00984/AM18/	Lic.No/Date:0310819472 28.02.2018	
Decision : The Committee considered the case as per agenda and decided to call from the firm weight of each export item and net content of import item in export product.				

95	Case No.:18/7/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00097/AM19/	RLA File :03/95/040/00952/AM18/	Lic.No/Date:0310819522 05.03.2018	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

96	Case No.:21/7/87-ALC1/2018	Party Name: ORIENTAL	Meet No/Date:7/87-	Status: Approved
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 ASHOK CHANDER BHATT
 Foreign Trade Development Officer
 Directorate General of Foreign Trade
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

	CONTAINERS LIMITED	ALC1/2018 05.06.2018																	
HQ File :01/87/050/00100/AM19/	RLA File :03/95/040/01047/AM18/	Lic.No/Date:0310819525 05.03.2018																	
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">PLASTIC CLOSURES MADE FROM PROPYLENE COPOLYMER WITH POLYLINER</td><td rowspan="3">1000000 Kg</td><td>PROPYLENE COPOLYMER IN GRANULATE FORM</td><td>943100 kg</td></tr><tr><td>POLYLINER IN GRANULATE FORM</td><td>86000 kg</td></tr><tr><td>COLOUR MASTER BATCH</td><td>20000 kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	PLASTIC CLOSURES MADE FROM PROPYLENE COPOLYMER WITH POLYLINER	1000000 Kg	PROPYLENE COPOLYMER IN GRANULATE FORM	943100 kg	POLYLINER IN GRANULATE FORM	86000 kg	COLOUR MASTER BATCH	20000 kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																
PLASTIC CLOSURES MADE FROM PROPYLENE COPOLYMER WITH POLYLINER	1000000 Kg	PROPYLENE COPOLYMER IN GRANULATE FORM	943100 kg																
		POLYLINER IN GRANULATE FORM	86000 kg																
		COLOUR MASTER BATCH	20000 kg																
RA may take consequential action as per Policy / Procedures.																			

	Case No.:12/7/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Deferred
97	HQ File :01/87/050/00091/AM19/	RLA File :03/95/040/00885/AM18/	Lic.No/Date:0310819618 08.03.2018	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

98

Case No.:22/7/87-ALC1/2018	Party Name: ORIENTAL CONTAINERS LIMITED	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Approved																
HQ File :01/87/050/00101/AM19/	RLA File :03/95/040/01071/AM18/	Lic.No/Date:0310819732 12.03.2018																	
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">PLASTIC CLOSURES WITH LINER Wt of plastic closures 510000 kgs ; Wt of liner 46000 kgs</td><td rowspan="3">556000 Kg</td><td>POLYPROPYLENE IN GRANULATE FORM</td><td>524364 kg</td></tr><tr><td>POLYLINER IN GRANULATE FORM</td><td>47816 kg</td></tr><tr><td>COLOUR MASTER BATCH</td><td>11120 kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	PLASTIC CLOSURES WITH LINER Wt of plastic closures 510000 kgs ; Wt of liner 46000 kgs	556000 Kg	POLYPROPYLENE IN GRANULATE FORM	524364 kg	POLYLINER IN GRANULATE FORM	47816 kg	COLOUR MASTER BATCH	11120 kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																
PLASTIC CLOSURES WITH LINER Wt of plastic closures 510000 kgs ; Wt of liner 46000 kgs	556000 Kg	POLYPROPYLENE IN GRANULATE FORM	524364 kg																
		POLYLINER IN GRANULATE FORM	47816 kg																
		COLOUR MASTER BATCH	11120 kg																
RA may take consequential action as per Policy / Procedures.																			

	Case No.:5/7/87-ALC1/2018	Party Name: JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
99	HQ File :01/87/050/00084/AM19/	RLA File :03/94/040/00797/AM18/	Lic.No/Date:0310819796 14.03.2018	
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-				


 ASHOK CHANDER BHATT
 Foreign Trade Development Officer
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EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Pipes, HDPE Coils, HDPE Duct Rolls, Gas Pipes, HDPE Corrugated Pipes, HDPE Telecom Duct, HDPE Quick Coupling Pipe (HDPE QRC Sprinkler Pipe)	2000 MT	HDPE Resin	2004 MT
		Black Colour Master Batch	96 MT
RA may take consequential action as per Policy / Procedures.			

100	Case No.:13/7/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00092/AM19/	RLA File :03/95/040/00886/AM18/	Lic.No/Date:0310819783 14.03.2018	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

101	Case No.:14/7/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00093/AM19/	RLA File :03/95/040/00887/AM18/	Lic.No/Date:0310819781 14.03.2018	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

102	Case No.:15/7/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00094/AM19/	RLA File :03/95/040/00910/AM18/	Lic.No/Date:0310819839 15.03.2018	
Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.				

103	Case No.:23/7/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00102/AM19/	RLA File :03/95/040/01082/AM18/	Lic.No/Date:0310819848 15.03.2018	
Decision : The committee considered the case and decided to refer the matter to DIPP				

104	Case No.:9/7/87-ALC1/2018	Party Name: ASHA CELLULOSE (I) PVT LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
	HQ File :01/87/050/00088/AM19/	RLA File :03/94/040/01043/AM18/	Lic.No/Date:0310819893 16.03.2018	


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 Directorate General of Foreign Trade
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Decision: The Committee considered the case as per agenda and based on technical comments of D/o C&PC vide OM NO-46011/84/2012-PC-II dated 21.07.2014 the following Adhoc Norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ethyl Cellulose (Industrial / Pharma Grade)	1 kg	1. Wood Pulp	0.870 kg
		2. Ethyl Chloride	3.990 kg
		3. Caustic Soda Flakes / Prills	3.710 kg
		4. Toluene	0.610 kg
		5. Ethanol	0.760 kg

RA may take consequential action as per Policy / Procedures.

105	Case No.:24/7/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00103/AM19/	RLA File :03/95/040/01083/AM18/	Lic.No/Date:0310819871 16.03.2018	
Decision : The committee considered the case and decided to refer the matter to DIPP				

106	Case No.:25/7/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00104/AM19/	RLA File :03/95/040/01085/AM18/	Lic.No/Date:0310819867 16.03.2018	
Decision : The committee considered the case and decided to refer the matter to DIPP				

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Case No.:27/7/87-ALC1/2018	Party Name: PLASTENE INDIA LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved																		
HQ File :01/87/050/00106/AM19/	RLA File :08/24/040/00359/AM18/	Lic.No/Date:0810142224 23.03.2018																			
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-																					
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">FLEXI TANKS / FLEXI BAGS / PLASTIC FLEXIBLE TANKS (Content of (1) Liquid Liner PE 1090 - 52005.1164 Kgs (2) PP Woven Fabrics - 22997.1996 Kgs (3) 3" Ball Valves - 2000 Nos. (4) PP Multifilament Yarn - 225.684 Kgs)</td><td rowspan="4">75228 Kg</td><td>Liquid Liner PE 1090</td><td>54605.370 kg</td></tr><tr><td>PP Woven Fabrics</td><td>24147.060 kg</td></tr><tr><td>3" Ball Valve</td><td>Net to Net with accountability</td></tr><tr><td>PP Multifilament Yarn</td><td>236.968 kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	FLEXI TANKS / FLEXI BAGS / PLASTIC FLEXIBLE TANKS (Content of (1) Liquid Liner PE 1090 - 52005.1164 Kgs (2) PP Woven Fabrics - 22997.1996 Kgs (3) 3" Ball Valves - 2000 Nos. (4) PP Multifilament Yarn - 225.684 Kgs)	75228 Kg	Liquid Liner PE 1090	54605.370 kg	PP Woven Fabrics	24147.060 kg	3" Ball Valve	Net to Net with accountability	PP Multifilament Yarn	236.968 kg	RA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																		
FLEXI TANKS / FLEXI BAGS / PLASTIC FLEXIBLE TANKS (Content of (1) Liquid Liner PE 1090 - 52005.1164 Kgs (2) PP Woven Fabrics - 22997.1996 Kgs (3) 3" Ball Valves - 2000 Nos. (4) PP Multifilament Yarn - 225.684 Kgs)	75228 Kg	Liquid Liner PE 1090	54605.370 kg																		
		PP Woven Fabrics	24147.060 kg																		
		3" Ball Valve	Net to Net with accountability																		
		PP Multifilament Yarn	236.968 kg																		
RA may take consequential action as per Policy / Procedures.																					

108	Case No.:2/7/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00081/AM19/	RLA File :03/95/040/00894/AM18/	Lic.No/Date:0310820074 26.03.2018	


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 Udyog Bhawan, New Delhi

Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.

109	Case No.: 26/7/87-ALC1/2018	Party Name: INJECTOPLAST PVT.LTD	Meet No/Date: 7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File : 01/87/050/00105/AM19/	RLA File : 06/24/040/00051/AM18/	Lic.No/Date: 0610038850 03.04.2018	
	Decision : The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

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Case No.:29/7/87-ALC1/2018	Party Name: POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:7/87- ALC1/2018 05.06.2018	Status: Approved																				
HQ File :01/87/050/00108/AM19/	RLA File :08/24/040/00400/AM18/	Lic.No/Date:0810142299 05.04.2018																					
Decision : The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-																							
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="3">XLPE Compounds</td><td rowspan="3">47.500M.T</td><td>LLDPE Granules</td><td>47.78 M.T</td></tr><tr><td>Vinyl Thrimethoxy Silane</td><td>0.517 M.T</td></tr><tr><td>Dicumyl Peroxide</td><td>0.0475 M.T</td></tr><tr><td rowspan="3">XLPE Compounds</td><td rowspan="3">2.500M.T</td><td>Irganox</td><td>0.094 M.T</td></tr><tr><td>LLDPE Granules</td><td>2.515 M.T</td></tr><tr><td>Di-n-Butyle Dilurate (DBTL)</td><td>0.027 M.T</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	XLPE Compounds	47.500M.T	LLDPE Granules	47.78 M.T	Vinyl Thrimethoxy Silane	0.517 M.T	Dicumyl Peroxide	0.0475 M.T	XLPE Compounds	2.500M.T	Irganox	0.094 M.T	LLDPE Granules	2.515 M.T	Di-n-Butyle Dilurate (DBTL)	0.027 M.T
EXPORT ITEM	QTY	IMPORT ITEM	QTY																				
XLPE Compounds	47.500M.T	LLDPE Granules	47.78 M.T																				
		Vinyl Thrimethoxy Silane	0.517 M.T																				
		Dicumyl Peroxide	0.0475 M.T																				
XLPE Compounds	2.500M.T	Irganox	0.094 M.T																				
		LLDPE Granules	2.515 M.T																				
		Di-n-Butyle Dilurate (DBTL)	0.027 M.T																				
RA may take consequential action as per Policy / Procedures.																							

111	Case No.:28/7/87-ALC1/2018	Party Name: AHIMSA INDUSTRIES LIMITED	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
	HQ File :01/87/050/00107/AM19/	RLA File :08/24/040/00364/AM18/	Lic.No/Date:0810142334 09.04.2018	
	Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	POLYETHYLENE TEREPHTHALATE (PET)	492.857 MT	POLYETHYLENE TEREPHTHALATE RESIN	500.250 MT


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 Directorate General of Foreign Trade
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PREFORMS			
RA may take consequential action as per Policy / Procedures.			

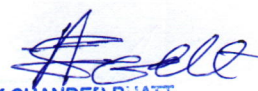
112

Case No.:32/7/87-ALC1/2018	Party Name: JAYANITA	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved
HQ File :01/87/050/00111/AM19/	RLA File :05/23/040/00014/AM19/	Lic.No/Date:0510406125 16.04.2018	
Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
PACKAGING BOX FOR CURTAIN RODS MADE FROM A-PET FILM CLEAR	125000 Kg	A-PET FILM CLEAR OF DIFFERENT SIZES	125000 Kg
RA may take consequential action as per Policy / Procedures.			

113	Case No.:30/7/87-ALC1/2018	Party Name: ATUL LIMITED,	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00109/AM19/	RLA File :08/24/040/00001/AM19/	Lic.No/Date:0810142424 20.04.2018	
	Decision: The Committee considered the case as per agenda and decided to give Personal Hearing to the firm with technical and production persons who are well versed with the case.			

114	Case No.:33/7/87-ALC1/2018	Party Name: SWASTIK POLYMERS	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00112/AM19/	RLA File :05/24/040/00028/AM19/	Lic.No/Date:0510406188 20.04.2018	
	Decision: The Committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information. - Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. - Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. - Chemical name, Technical specifications of items proposed to be imported. - Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. - Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.			

115	Case No.:1/7/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Deferred
	HQ File :01/87/050/00080/AM19/	RLA File :03/95/040/00953/AM18/	Lic.No/Date:0310821014 16.05.2018	


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Decision: The Committee consider the case as per agenda and noted that reply to DL is awaited from the firm. Therefore committee decided to defer the case.

116	Case No.: 42/7/87-ALC1/2018	Party Name: RESPONSIVE INDUSTRIES LTD	Meet No/Date:7/87-ALC1/2018 05.06.2018	Status: Approved											
	HQ File :01/87/050/00121/AM19/	RLA File :03/95/040/00066/AM19/	Lic.No/Date:0310821189 23.05.2018												
	Decision: The Committee considered the case as per agenda and decided to approve following ad-hoc norms:-														
	<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>PVC FLEXIBLE SHEETS</td><td>4500000 Kg</td><td>WASTE & SCRAP OF PVC</td><td>4950000 Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	PVC FLEXIBLE SHEETS	4500000 Kg	WASTE & SCRAP OF PVC	4950000 Kg	RA may take consequential action as per Policy / Procedures.		
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
PVC FLEXIBLE SHEETS	4500000 Kg	WASTE & SCRAP OF PVC	4950000 Kg												
RA may take consequential action as per Policy / Procedures.															

Meeting ended with a vote of thanks to the Chair.



ASHOK CHANDER BHATT
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Ministry of Commerce & Industry
Udyog Bhawan, New Delhi